

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1865
ANSWERED ON 28.07.2022**

OUTSTANDING DUES OF DISCOMS

**1865. SHRI NITESH GANGA DEB:
SHRI ASADUDDIN OWAISI:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether it is a fact that the State owned power distribution companies (DISCOMs) in the country have an outstanding dues of about Rs. 1.18 lakh crores to the power generation companies at present;**
- (b) if so, the details of the outstanding dues, State-wise;**
- (c) whether power generating companies have moved to Supreme Court to recover their dues from DISCOMs;**
- (d) if so, the directions issued by the Supreme Court to the power utilizing and distribution companies alongwith the steps taken/being taken by the Union Government to pursue with the State Governments to clear their dues who are also availing power from national grid;**
- (e) whether the Union Government has any proposal of liquidation scheme for State electricity distribution companies for paying their outstanding dues to power generation companies; and**
- (f) if so, the details thereof?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : As per data provided by the power sector Generating companies, on the PRAAPTI Portal, total overdues of DISCOMs towards Central Power Generation Stations, Independent Power Producers (IPPs) and Renewable Energy (RE) Generators as on 12.07.2022 are Rs.109948 Cr. The details are placed at Annexure.

(c) to (f) : In wake of delays of payment by DISCOMs and payments arising out of Change in Law, a few Generating Companies have won cases against the DISCOMs in Supreme Court.

Recognizing the cash flow problems arising out of outstanding receivables of Generating Companies from DISCOMs and in order to increase basic payment discipline in the power sector value chain, sustenance of which has been matter of concern due to increasing receivables to Gencos, recently, Government of India promulgated Electricity (Late Payment Surcharge and Related Matters) Rules, 2022 on 3rd June, 2022. These rules entail obligations upon the DISOCMs to clear their legacy dues as existing on 03.06.2022 in a time bound phased manner in equated monthly installments with benefits of non applicability of late payment surcharge after 03.06.2022. These rules also provide framework for time bound clearance of current dues through establishment of a Payment Security Mechanism and disincentives of progressive withdrawal of open access as well as power regulations if the provisions of the Rules are not followed.

The Ministry of Power has also relaxed the Additional Prudential norms of PFC limited and REC limited to allow them to lend to the Utilities seeking financial assistance to clear their legacy dues in line with Rules above within the overall lending frameworks prevalent in the country.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION
NO. 1865 ANSWERED IN THE LOK SABHA ON 28.07.2022**

Overdues of States/Discoms towards Gencos (CPSE, IPP, RE) excluding State Owned Gencos as on 12.07.2022					
(Rs. Cr.)					
Sl. No.	States	CPSEs	IPPs	REs	Total
1	Andaman & Nicobar Islands	3	-	-	3
2	Andhra Pradesh	345	1757	7843	9945
3	Arunachal Pradesh	0	-	-	0
4	Assam	1	-	2	3
5	Bihar	20	584	90	694
6	Chandigarh	78	-	-	78
7	Chhattisgarh	1	155	27	183
8	Dadra & Nagar Haveli	4	-	-	4
9	Daman & Diu	1	402	-	403
10	Delhi	470	5	-	475
11	Goa	10	-	-	10
12	Gujarat	24	643	268	935
13	Haryana	41	645	-	686
14	Himachal Pradesh	8	53	-	61
15	Jammu & Kashmir	7945	9	-	7954
16	Jharkhand	4091	-	-	4091
17	Karnataka	368	841	2733	3942
18	Kerala	61	501	-	562
19	Lakshadweep	-	-	-	0
20	Madhya Pradesh	514	2895	2373	5782
21	Maharashtra	218	21017	1477	22712
22	Manipur	50	-	-	50
23	Meghalaya	608	-	-	608
24	Mizoram	15	-	-	15
25	Nagaland	0	-	-	0
26	Odisha	0	251	3	254
27	Puducherry	19	-	-	19
28	Punjab	24	517	201	742
29	Rajasthan	321	959	1155	2435
30	Sikkim	13	-	-	13
31	Tamil Nadu	7908	10663	2828	21399
32	Telangana	1094	12708	3442	17244
33	Tripura	137	-	-	137
34	Uttar Pradesh	350	7603	20	7973
35	Uttarakhand	3	-	-	3
36	West Bengal	0	533	-	533
	Total	24745	62741	22462	109948
